

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 54 of 2012**

**Dated : 18<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Emami Paper Mills**

**... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Suresh Tripathy**

**Counsel for the Respondent(s):**

**Mr. Rutwik Panda**

**Mr. B.K. Nayak for R-1**

**ORDER**

We have heard the learned counsel for both the parties. On the basis of some queries put to the learned Counsel for the Commission, the learned counsel for the Commission seeks some time to get clarification on those queries. The written submissions may be filed by the commission on or before 7.8.2012 after serving copy on the other side.

Post the matter on **8.8.2012** for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**